NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 14.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 251/16	TP 235/17	Hearing	391 / 394	Marlabs Innovations Pvt. Ltd.

SL. NAME (IN CAPITAL)

SIGNATURE

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SATI.P. FOTIN

SOJCagy Admile ha Pathon

Counsel for petitioner is present. ROC report is filed. Counsel for petitioner has filed

List it for hearing on 24.07.2017.

reply affidavit. He has also filed synopsis.

MEMBER (J)